

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/717/IB/2017
NAME OF THE PETITIONER(S) : FOURPOL ELECTRICAL PVT LTD
NAME OF THE RESPONDENTS : HENRY AND FARAD PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	R. Murugan	Operational Controller	R. Murugan
	S. Manjula Devi, ADV For KSR & Co	For Respondent	S. Manjula

ORDER

Counsels for both the parties are present. Counsel for the Respondent is directed to file reply before next date of hearing, by giving copy to the other side. Counsel for the Applicant is directed to provide copy of the application along with the relied upon documents to the Counsel for the Respondents. Matter is posted for arguments. Put up on **26.02.2018 at 10.30 A.M.**

-scl-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)